

ITEM NO.301

COURT NO.8

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 8671/2015

CISF & ORS.

APPELLANT(S)

VERSUS

SANTOSH KUMAR PANDEY

RESPONDENT(S)

Date : 29-11-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Ms. Madhavi Divan, Ld. ASG
Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. Rakesh Uttamchandra Upadhyay, AOR
Ms. Aarti U. Mishra, Adv.
Mr. Rishabh Kumar Pandey, Adv.
Mr. M.K. Verma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Arguments concluded.

Judgment reserved.

(POOJA SHARMA)
COURT MASTER (SH)

(KAMLESH RAWAT)
COURT MASTER (NSH)